

Office of the District & Sessions Judge, Sheikhpura

Order No 19 /(G)/2022

Dated: 13.02.2022

In view of direction given by Hon'ble the Inspecting Judge of the Judgeship of Sheikhpura with regard to the functioning of court of Sheikhpura Judgeship and in superession of all earlier order issued with regard to the functioning of courts situated in the Judgeship of Sheikhpura, It is hereby ordered that all the courts of Sheikhpura Judgeship shall run in physical mode from Monday to Friday in every week. It is further ordered that all the courts of Sheikhpura Judgeship shall run in virtual mode on Saturday in every week.

The arrangement of virtual court proceeding of all courts situated in this Judgeship is mentioned as below in tabular form;

SL NO	Name of the Court	Timing Slots for studio based virtual court room no. 2 (on first floor)	Virtual court room no 1 (on ground floor)
1	District and Sessions Judge	10.30 A.M TO 11:30 A.M	-----
2	Principal Judge, Family Court	-----	12:30 P.M to 01:30 P.M
3	A.D.J Ist	11:30 A.M TO 12:30 P.M	-----
4	A.D.J II	12:30 P.M TO 01:30 P.M	-----
5	A.D.J VI	-----	02:00 P.M TO 03:00 P.M
6	A.D.J IIIrd cum-I/C A.D.J IVTH	02:00 P.M TO 03:00 P.M	-----
7	C.J.M-cum- A.S.J IIND CUM-S.J II	-----	10.30 A.M TO 12:00 NOON
8	A.C.J.M IST-CUM-S.J IST AND A.C.J.M II CUM SUB JUDGE III	-----	12:00 TO 12:30 P.M

9	A.C.J.M III CUM-SUB JUDGE IV	-----	03:00 P.M TO 03:30 P.M
10	Munsif	-----	03:30 TO 04:00 P.M
11	S.D.J.M	03:00 P.M TO 03:30 P.M	-----
12	Sri Radhe Shyam, J.M 1 st Class (vacant)	03:30 P.M to 04:00 P.M	
13	Smt. Sonal Biswas J.M. IST Class	04:00 P.M TO 04:30 P.M	-----
14	Sri Jeetendra Kumar J.M IIND Class	-----	04:00 P.M TO 04:30 P.M

Above time slot is allotted only for Studio Based Court in virtual mode. However, the Judicial Officer remain available for work in virtual mode and will utilize the other digital means for holding hearing of the court in virtual mode during remaining period of court hour. All presiding officer, members of the Bar & stakeholder are requested/directed to ensure minimum footfall. Nazir and Court Manager is directed to ensure proper sanitization in civil court premises, Ijlas, offices, and virtual court rooms on daily basis.

The General Secretary, District Bar Association, Sheikhpura is requested to impress upon the learned members of Bar to avoid congregation and to ensure minimum footfall in the court premises and to follow COVID-19 guidelines of Central Government/State Government and SO.P as directed by Hon'ble Court. Only learned Advocates will be allowed to enter into the Studio Based Court room as per time slots. The above order come into force with immediate effect.

Inform all concerned at once for needful.

Sd/-

(Md. Gheyasuddin)

I/C District & Sessions Judge,

Sheikhpura

13.02.2022